

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-3013(ND)2019

CORAM:

PRESENT: MS. SAROJ RAJWARE
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2019

NAME OF THE COMPANY: M/s. Reach International V/s. M/s. Altech Infrastructure (P) Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Siddhant Gupta, Advocate for the Petitioner

ORDER

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 3rd December, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.

- 8d -

(Saroj Rajware)
Member (T)

- 8d -

(Ina Malhotra)
Member (J)